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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/175/2016  
NAME OF THE PETITIONER(S) : S M Vijayalakshmi + 3  
NAME OF THE RESPONDENT(S) : Vijaydeepas Mills Pvt Ltd & Another  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|-----------------------------------|-----------------------|--|
| 1. | R. VIDHYA SHANKAR                 | ADV. For Petitioners  | R. Vidhya Shankar  |
| 2. | R. LAVI RAJA<br>NAMASUBRAMANIAN   | Counsel for R1 and R2 |  |
|    | Represented by<br>Priyadarshini N |                       |  |

**ORDER**

Shri R Vidhya Shankar, counsel for petitioner present. Ms N Priyadarshini, representing counsel for R1 to R2 present. Counsel for petitioner reported that talks for the settlement of the issue between the parties have failed and has filed rejoinder. He also filed application for the production of document as mentioned in the application. Counsel for petitioner is directed to file rejoinder and serve a copy to the other side and counsel for respondents are directed to file sur rejoinder, if any, by the next date of hearing. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)